## GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

# RAJYA SABHA UNSTARRED QUESTION NO. 212 TO BE ANSWERED ON 27th NOVEMBER, 2024

### Pradhan Mantri Matsya Sampada Yojana

#### 212 # Shri Narhari Amin:

Will the Minister of *Fisheries*, *Animal Husbandry and Dairying* be pleased to state:

- (a) whether Pradhan Mantri Matsya Sampada Yojana (PMMSY) was launched by Government for the development of fisheries sector in the country;
- (b) if so, the targets set under this scheme;
- (c) the total percentage of targets that have been achieved out of the targets set; and
- (d) the details of the works done and the beneficiaries who have benefited under Pradhan Mantri Matsya Sampada Yojana in the State of Gujarat?

#### **ANSWER**

# THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (c): Yes, The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has been implementing the flagship scheme Pradhan Mantri Matsya Sampada Yojana (PMMSY) for a period of 5 years from financial year 2020-21 to FY 2024-25, at a total outlay of Rs.20050 crore. The scheme envisaged to add an addition fish production of 70 lakh metric tonnes by 2024-25, enhance aquaculture productivity from the national average of 3 tonne to 5 tonne per hectare, reduce post-harvest losses from 25% to around 10%, generate about 55 lakh direct and indirect employment opportunities, enhancement of fisheries exports from Rs 46,589 crore (2018-19) to Rs 1 lakh crore by 2024-25, enhancing per capita fish consumption from the current 5-6 kg to 12 kg during tenure of five years, encourage private investment and facilitate growth of entrepreneurship in the fisheries sector. The Department of Fisheries, Government of India during the last four financial years (FY 2020-21 to 2023-24) and current financial year (2024-25), has approved fisheries developmental proposals of various State Governments, Union Territories and

other Implementing Agencies at a total cost of Rs.20864.29 crore with central share of Rs. 8871.45 crore under the PMMSY. The concerted efforts of the Governments, fishers, fish farmers and other fisheries stakeholders through various initiatives/schemes has resulted in (i) increase of annual fish production in the country during the last 5 years from 141.64 lakh tonne during 2019-20 to an all-time record of 175.45 lakh tonne in 2022-23, (ii) creation of direct and indirect employment opportunities to about 58 lakh in fishing and aquaculture related activities on account of the fisheries development projects, (iii) increase in fisheries export from Rs.46662.85 crore in 2019-20 to Rs.60524.89 crore in 2023-24, (iv) enhanced per capita fish consumption from 5-6 kg to 12-13 kg, (v) enhance aquaculture productivity to 4.7 tonne per hectare, (vi) reduction of post harvest losses to 10-15% amongst the others.

(d): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under the PMMSY during the last four financial years (FY 2020-21 to 2023-24) and current financial year (2024-25), has accorded approvals to the fisheries development proposals of Government of Gujarat for the development of fisheries and aquaculture in the State at a total cost of Rs. 960.68 crore with a central share of Rs.329.07 crore. The activities approved for the State of Gujarat under the PMMSY primarily include construction of rearing and grow out ponds, establishment of hatcheries, Seaweed cultivation, establishment of cages in reservoirs and seas, Re-circulatory Aquaculture System (RAS) and biofloc culture units, deep sea fishing vessels for traditional fishers, up gradation of existing fishing vessels for export competency, providing of safety kits to marine fishermen, construction of cold storages and ice plants, construction of new fish feed mills and feed plants and post-harvest transportation units and construction of Smart and Integrated Fishing harbour at Jakhau in Kutch District. These approved activities inter-alia creating multifarious benefits to local fisheries, fish farmers and other fisheries related stakeholders of the project localities in the State of Gujarat. The component-wise details of the works done and number of direct beneficiaries covered under PMMSY as reported by the Government of Gujarat are furnished at Annexure-I.

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# **Annexure-I**

Statement referred to in reply to part (d) of the Rajya Sabha Unstarred Question No. 212 due for answer on 27<sup>th</sup> November, 2024 put in by Shri Narhari Amin, Hon'ble Member of Parliament (Rajya Sabha). Component-wise details of the works done and number of beneficiaries covered under PMMSY

Sl No	Name of Component	No. of Beneficiaries
1.	Construction of Plant/Storage minimum 30 tonnes capacity	5Nos
2.	Construction of Plant/Storage minimum 50 tonnes capacity	6Nos
3.	Modernization of cold storage/ice plant	4Nos
4.	Refrigerated vehicles	12Nos
5.	Insulated vehicles	24Nos
6.	Motorcycles with Icebox	176 Nos
7.	Three-wheeler with Icebox including e-rikshaw for fish vending	1 No.
8.	Live fish vending centres	7 Nos
9.	Upgradation of existing fishing vessels for export competency	533 Nos
10.	Boats (replacement) and nets for traditional fishermen	103 Nos
11.	Sea cages	4 Nos
12.	Construction of new ponds for brackishwater Aquaculture	45Nos
13.	Inputs for Brackishwater Aquaculture	15Nos
14.	Mini Feed Mills of Production capacity of 2ton/day	1No
15.	Stocking of fingerlings in reservoirs (4730 ha area covered)	8Nos
16.	Establishment of New Hatchery	1No
17.	Construction of new Rearing Ponds (6.656 ha covered)	5Nos
18.	Construction of new Growout ponds (2.06 ha area covered	4Nos
19.	Establishment of medium biofloc (25 tanks and 1 m high) culture system (25 tanks)	2Nos
20.	Establishment of small biofloc (7 tanks of 4 m dia and 1.5 m high) culture system 7 tanks)	4Nos
21.	Establishment of Medium RAS (6 tanks 30m³/tank capacity 10ton/crop)	4Nos
22.	Installation of cages in Reservoirs (2350 Nos cages supported)	119 Nos

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